GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 383 TO BE ANSWERED ON 24TH JULY, 2024

PLI SCHEME IN TELECOM SECTOR

383 SHRI PUTTA MAHESH KUMAR: SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of COMMUNICATION be pleased to state:

(a) the total number of MSMEs from each State that have applied for incentives under the PLI Scheme for telecom and networking products since April 2021;

(b) the total number of applications approved under the PLI Scheme for telecom and networking products across all States especially from Andhra Pradesh;

(c) the total amount of funds allocated and disbursed to various entities under the PLI Scheme for telecom and networking products across all States since its inception;

(d) the current status of investments and manufacturing activities initiated by MSMEs under the PLI Scheme for telecom and networking products across all States; and

(e) the steps taken to support and promote various entities across all States to maximize their benefits from the PLI Scheme for telecom and networking products, particularly in enhancing their competitiveness and export capabilities?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

(a) As per the location of Registered Offices of companies, total 28 MSMEs have been approved for incentives under the Production Linked Incentive (PLI) Scheme for telecom and networking products since April 2021. State wise detail is as follows:

S. No.	Registered Office in State/ Union Territory	No. of Approved Companies
1	Delhi	14
2	Goa	1
3	Gujarat	1
4	Haryana	2
5	Himachal Pradesh	1
6	Karnataka	4
7	Kerala	1
8	Maharashtra	2
9	Telangana	1
10	West Bengal	1
Total		28

(b) Total 42 applications have been approved under the PLI Scheme for telecom and networking products across all states with none having Registered Office in Andhra Pradesh.

(c) Total allocated fund and disbursed amount under the scheme are Rs 11,243.94 Crores and Rs 331.83 Crores respectively.

(d) As on 31.05.2024, total investments of Rs 304.08 Crores and sales of Rs 3,469.50 Crores have been reported by 28 approved MSMEs across all states.

(e) The Department has taken inter-alia following steps to enhance the competitiveness and export capabilities of beneficiaries under the scheme:

- i. Introduction of Design-led Manufacturing criteria with 1% higher incentive for products designed, developed and manufactured in India;
- ii. Inclusion of 11 additional products in the list of approved products;
- iii. Option to companies for addition of one or more products from the approved list at any time during scheme tenure;
- iv. Companies are given option to submit incentive claim on Quarterly basis.
